

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 227**  
**TP-34(PB)2023**

**IN THE MATTER OF:**

**Mohit Mohan Kapoor**

...

**Applicant/Petitioner**

**Versus**

**Universal Buildwell Pvt. Ltd. & Ors.**

...

**Respondent**

**Under Section: 11 & 12**

**Order delivered on 25.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

As prayed by the Ld. Counsel appearing for the Petitioner, list the matter on 06.05.2024 along with CP-IB-456/ND/2018.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**